

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:794
ANSWERED ON:24.02.2006
SPECIAL COURT FOR WOMEN
Pathak Shri Brajesh;Sugavanam Shri E.G.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of special courts for women set up during each of the last three years, State-wise;
- (b) whether these courts are insufficient to meet the growing number of cases against women; and
- (c) if so, the number of special courts proposed to be set up in each State during 2006-07?

Answer

MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI K. VENKATAPATHY)

- (a) to (c) : The information is being collected and will be laid on the Table of the House.